

auction of residential plots and allotment of land to co-operative group housing societies till such time as all the registrants of the New Pattern HUDCO Scheme 1979 are given possession of quality built-in flats;

(b) if not, the reasons thereof?

(c) the number of residential plots auctioned during the last three years along with their location and the rates;

(d) whether a condition has been imposed that the buyers should not have any flat, land or house, in his name or in the name of any member of his family, either in approved or in unapproved colony; and

(e) if so, how the ownership is ascertained?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIDALBIR SINGH): (a) and (b). There is

no proposal to ban auction of residential plots by the Delhi Development Authority. There is also no formal ban on allotment of land to the cooperative group Housing societies. Plots to the higher income groups are allotted only through auction as envisaged in the scheme of Large Scale Acquisition. Development and Disposal of Land in Delhi as approved by the Government in 1961 and the Scheme does not envisage allotment of plots to this group at pre-determined prices. The sale proceeds received from the purchasers of the plots in auction are utilised for cross subsidization for giving plots to lower income group people at concessional prices which are much below the prevailing market prices. The original scheme also envisages allotment of land to Cooperative Group Housing Societies at pre-determined prices. At present, however, no allotments to these Societies are being made.

(c) The requisite information is as under:—

<i>S. No.</i>	<i>Name of agency</i>	<i>No. of plots auctioned</i>	<i>Locality</i>	<i>Rates</i>
1.	DDA	197	Rohini	Rs. 2929 to Rs. 7812 per sq. mtr.
2.	Slum Wing DDA	86	Shivaji Enclave Najaf-Garh Road near Shivaji College and Raja Garden	Rs. 1850 to Rs. 5000 per sq. mt. during 1986-88

(d) Yes, Sir.

(e) By taking an undertaking/affidavit from bidder/purchaser of plot that he/she is not having any plot/flat in Delhi/new Delhi/Delhi Cantonment.

Drugs for National Health Programmes for Inclusion under Category-I

2795. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had recommended fourteen drugs for National Health Programmes on 4 June, 1987 for inclusion under Category-I; and

(b) if so, the names of drugs recommended for these programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). A list of 60 drugs for fourteen National Health Programme was drawn up and sent to the Department of Chemicals & Petrochemicals on 4th June, 1987. The list is given in the Statement below.

STATEMENT

Drugs Essential for Diseases covered under National Programme

1. *National Leprosy Eradication Programme*

1. Rifampicin Capsule	300 mg
	150 mg
2. Clofazimine Capsule	100 mg
	50 mg
3. Dapsone tablet	100 mg
	50 mg
	25 mg
	10 mg

2. *National T.B. Control Programme*

1. Inj. Streptomycin Sulphate — (0.75 gm) vials.
2. Isoniazide (100 mg & 300 mg strength) tablet
3. Thiacotozone (50 mg & 150 mg. strength) tablet
4. Ethambutal (200 mg & 800 mg) tablet
5. Sodium PAS Granules
6. Rifampicin (150 mg) Capsules.
7. Pyrazinamide (0.5 gm) tablet.
8. Combination of INH + Thiacotozone in strength of (INH 75 mg + Thiacotazone 37.5 mg and INH 150 mg + Thiacotazone 75 mg) table'.

3. *National Malaria Eradication Programme*

1. Chloroquine tablet	150 mg
2. Primaquin tablet	7.5 mg

3. Anodiaquin tablet 200 mg

4. *National Filaria Control Programme*

1. Diethyl Carbamazine tablet 50 mg

5. *National Programme for prevention and treatment of diarrhoeal diseases*

1. Oral Rehydration Salt:	Sodium Chloride	3.5 g	per
	Sodium Bicarbonate	2.5g	litre
	Potassium Chloride	1.5 g	
	Glucose	20 g	

6. *National Programme for control of S.T.D.*

1. Ampicillin Capsule 250 mg & 500 mg. & Inj. 500 mg/Vial
2. Boazathine Penicillin Inj. 6,00,000, 12,00,000 and Acques Benxathike Penicillin-G 24,000/ml.
3. Tetracycline Capsule 250 mg & 500 mg.
4. Erythromycine tablet 250 mg and 500 mg.

7. *E.P.I. Programme*

1. DPT/DT Vaccine.
2. TT (Tetanus toxoid)
3. Polio vaccine
4. B.C.G. vaccine
5. Typhoid vaccine

8. *M.C.H. Programme*

1. Iron & Folic Acid tablet (180 mg of Ferrious Sulphate 60 mg elemental iron + 0.5 mg Folic Acid).

Paediatric Iron (60 mg of Ferrous Sulphate = 0.1 mg of Folic Acid).

For children who cannot swallow tablets 2 ml of the liquid = 1 paediatric tablet

2. Vitamin A solution 2,00,000 I.U.

9. Losustine Capsules 40 mg. & 100 mg.
10. Mitonycin-C Iaj. 2 mg. 10 mg/vial.
11. Vincristine Sulphate Inj. 10 mg, 5mg/vial.
12. Tonoxifon citrate tablets 10 mg & 20 mg.
13. Thictopa Inj. 15 mg/vial.
14. Viablastin sulphate Inj. 10 mg/vial.

12. *National Programme for Mental Health*

1. Diazopan tablet 5 mg. 2 mg.
2. Chlordiazipoxide tablet 10 mg & 25 mg.
3. Chlorpromazone tablet 50, 100 & 200 mg.
4. Trifluoperazone tablet 1 mg & 5 mg.
5. Fluphonozine Enanthate Inj. 25 mg/1 ml vial.
6. Haloperidel Inj. 5 mg/1 ml ampoule and tab. 5, 10, and 1.5 mg.
7. Imipramine Hcl. tablet 10 mg., 25 mg & 75 mg.
8. Amitriptyline tablet 25 mg.

13. *National Aids Control Programme*

No drug yet identified for the programme.

14. *National Goitre Control Programme*

Iodized salt 35 parts/million (not a drug but food).

Migration of Birds to Chilka Lake

2796. SHRI BRAJAMOHAN MOHANTY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any survey has been made about the migratory birds in Chilka Lake in Orissa during this year; and

(b) if so, whether any change has been observed in the migration pattern of such birds?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). No survey has been made about migratory birds to Chilka Lake in Orissa.